

Ministry. Copies of the important agreement protocols signed with the foreign Governments are always placed in the library of the Parliament. The information as now required by the Hon'ble Member would, however, take a very long time to collect and the actual results would perhaps not be commensurate with the labour involved.

TAKE OVER OF THE HINDI PRIMARY SCHOOL AT FARAKKA BY THE FARAKKA BARRAGE PROJECT AUTHORITY

767. SHRI SANAT KUMAR RAHA : Will the Minister of IRRIGATION AND POWER be pleased to state whether it is a fact that the Farakka Barrage Projects Authority proposes to take over the Hindi Primary School at Farakka which is now run by the management of the National Projects Construction Corporation ?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) : The National Projects Construction Corporation has suggested that Hindi Primary School under their management at Farakka may be taken over by the Project Authorities. No decision has so far been taken on this suggestion.

EXPORT OF COFFEE

768. SHRI K. MATHEW KURIAN :
SHRI U. K. LAKSHMANA GOWDA :

Will the Minister of FOREIGN TRADE be pleased to state whether in view of the increase in coffee production during 1970-71, Government have considered the question of exporting surplus stocks of coffee to the U. S. S. R., Poland and other non-quota countries, by direct deals through the Coffee Board ; if so, the decision taken in the matter ?

THE DEPUTY MINISTER OF FOREIGN TRADE (SHRI A. C. GEORGE) : In view of the bumper coffee crop of 1970-71, negotiations were conducted for direct sale of coffee by Coffee Board to U. S. S. R. and as a result 3,000 tonnes were exported directly to that country. However, the question of similar direct deals with Poland and other non-quota countries out of 1970-71 crop has not been considered.

SHIFTING OF LOCO SHED, AJNI, NAGPUR

769. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government have decided recently to shift the Loco Shed at Ajni, Nagpur Central Railway from Nagpur ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) No.

(b) Does not arise.

उच्चतम न्यायालय के न्यायाधीश

770. श्री ओइम प्रकाश त्यागी : क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि वे कौन-कौन से उच्च न्यायालय हैं जहाँ से उच्चतम न्यायालय के वर्तमान न्यायाधीशों को लिया गया है ?

†[SUPREME COURT JUDGES

770. SHRI OM PRAKASH TYAGI : Will the Minister of LAW AND JUSTICE be pleased to state the names of the High Courts from which the present Judges of the Supreme Court have been drawn ?]

विधि और न्याय मंत्री (श्री एच० आर० गोखले) : सूचना निम्नलिखित है :—

उच्चतम न्यायालय के न्यायाधीशों के नाम			उच्च न्यायालय का नाम जहाँ से वे आये हैं
1.	न्यायमूर्ति	एस० एम० सीकरी	सीधे बार से
2.	"	जे० एम० शैलत	गुजरात
3.	"	सी० ए० वैद्यलिंगम्	केरल